

**HIGH COURT OF SIKKIM
GANGTOK**

No. ...51...../HCS/

Date:..6:12:23

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice is pleased to constitute High Court Level Accessibility Committee in terms of the Standard Operating Procedure on Accessible Court Documents circulated by the eCommittee, Supreme Court of India.

High Court Level Accessibility Committee

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|--|-------------|
| 1. Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge,
High Court of Sikkim | Chairperson |
| 2. Mr. Benoy Sharma,
Central Project Coordinator | Member |
| 3. Ms. Darshana Gurung,
Deputy Registrar (J) | Member |
| 4. Ms. Panita Lama,
Assistant Registrar (IT) | Member |
| 5. Mr. Om Prakash Sharma,
Software Programmer | Member |
| 6. Mr. Shyam Prasad Sharma,
Translator | Member |
| 7. Mr. Kazi Sangay Thupden,
Advocate | Member |
| 8. Ms. Dibya Dahal,
Advocate | Member |

The Committee shall serve as the nodal authority for taking proactive measures to ensure greater accessibility of judicial processes/infrastructure within the concerned court and for putting in place a system to ensure that every stake holder in the justice delivery system who is affected by a disability is given a reasonable accommodation that they need. The Committee shall ensure the compliance of accessibility protocol outlined in the Standard Operating Procedure of eCommittee and render any assistance in this regard.

By order,

Sd/-
REGISTRAR

Memo No. 8771-83

Dated: 6.12.23

Copy to

1. The Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. Mr. Benoy Sharma, Central Project Coordinator, Member
5. Ms. Darshana Gurung, Deputy Registrar (J), Member.
6. Ms. Panita Lama, Assistant Registrar (IT), Member.
7. Mr. Om Prakash Sharma, Software Programmer, Member.
8. Mr. Shyam Prasad Sharma, Translator, Member.
9. Mr. Kazi Sangay Thupden, Advocate, Member.
10. Ms. Dibya Dahal, Advocate, Member.
11. P. A. to Registrar General, High Court of Sikkim
12. P. A. to Registrar, High Court of Sikkim
13. The Computer Cell, High Court of Sikkim.
14. Notice Board
15. Guard File &
16. File


REGISTRAR
(JUDICIAL SERVICE)